

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\*\*\*\*\*

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Application No 1655 /86(F)

Applicant

Versus

Respondent(s)

S. Ramakrishna  
To

U.O.s by Secy M/s Rlys & others

1) S. Ramakrishna. Loco - Khalsa  
~~Divisional office~~. Mechanical Branch  
At 1020, Manasa Road.  
Higegud, Mysore - 570010.

2) K. Subba Rao  
Advocate

No 128, Conbampet Main Road  
Bangalore - 560002

Take notice that Application above mentioned is posted for hearing  
on 2-2-87. You are, therefore, directed to appear in  
person or through a duly authorised legal practitioner on the said date.

By Order of the Registrar.

*R*  
o/c (SECTION OFFICER )

Bangalore.

Date :

9-1-87

Balu\*

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Application No 1655 /86(F)

Applicant  
S. Ramakrishna  
To

Versus

Respondent(s)

U.O.S. by Secy, M/o Railways & ors

Shri K. Subba Rao  
Advocate  
No. 128, Cubbonpet Main Road  
Bangalore - 560002

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Bangalore.

Date :

( SECTION OFFICER )

Balu\*

20/1/87

16/1/87

16/1/87

not received  
copy  
Advocate  
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